

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

MA 82/2017
IN CP 20/241-242/(MB)2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.06.2018**

NAME OF THE PARTIES: **Sangeeta Vijay Kumar**

v/s.

Tanvi Construction Pvt. Ltd & Anr.

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

Order

27. MA 82/2017 MA 230/2018 IN CP 20/241-242/(MB)2016

Both the parties are present, at request, list this matter on
13.08.2018.

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

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